Written Answers to	[27 November, 2012]	Unstarred Questions 111
1	2	3
Bangladesh	2007	41.3
Bhutan	2010	12.7
China	2010	3.4
Mauritius	1995	13
Myanmar	2010	22.6
Nepal	2011	29.1
Pakistan	2011	30.9
Sri Lanka	2009	21.6
Australia	1996	-
Brazil	2007	2.2
Germany	2006	1.1
Iran (Islamic Republic of)	2004	4.6
Iraq	2006	7.1
Italy	1977	1.3
Japan	1981	3.2
Malaysia	2006	12.9
Oman	2009	8.6
United Kingdom	1979	1.9
United States of America	2004	1.3

Source: World Health Statistics, 2012

Policy for rising cases of surrogacy

†525. SHRI RASHEED MASOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has formulated any concrete policy to check the rising cases of surrogacy and implement the same properly;

[†]Original notice of the question was received in Hindi.

- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the measures being taken by Government to check the act of violating the rights of poor women in the name of surrogacy by some gangs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) to (d) The draft of the legislation entitled "Assisted Reproductive Technology (Regulation) (ART) Bill" is under finalization in consultation with the Ministry of Law and Justice. No definite time frame can be given for completion of the entire exercise.

Assistance for Institute of Mental Health, Hyderabad

526. SHRI NANDI YELLAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry has received any proposal from the State Government of Andhra Pradesh for establishment of Centre of Excellence at Institute of Mental Health, Hyderabad with Central Government assistance of 30.01 crores for civil construction, provision of equipment and staff components;
 - (b) if so, the response of Government thereto;
- (c) the reasons for delay in approving the sanction and release of assistance; and
- (d) by when the sanction is likely to be given and the financial assistance released?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) After consideration of the proposal received from the Government of Andhra Pradesh, the Standing Committee has recommended a Central assistance of Rs. 30.00 crore to Institute of Mental Health, Hyderabad for establishment of a Centre of Excellence in the field of mental health for meeting the cost of capital work, equipment, faculty, technical staff etc.

Out of the recommended amount, the Government has released an amount of Rs.5.28 crores in 2009-10 as first instalment to the said Institute for the above purpose, as per guidelines under the scheme.